

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17194/2025	RAJENDRA NATH NAIK VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	JEYPORE VIGILANCE /20 /2025 () //	
2	D-BLAPL/17197/2025	AMULYA KUMAR SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /2 /2025 () //	
3	D-BLAPL/17198/2025	TIRTH SONA VS STATE OF ODISHA	DURGADUTTA MOHAPATRA VS	/ /0 () //	
4	D-BLAPL/17199/2025	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	KHUNTUNI /64 /2025 () //	
5	D-BLAPL/17203/2025	SIBA @ SIBA PRASAD JENA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ASKA /319 /2025 () //	
6	D-BLAPL/17205/2025	PABAN @ SIBARAM GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ASKA /319 /2025 () //	
7	D-BLAPL/17209/2025	RAMAKANTA SAHOO VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	LINGARAJ P.S. /26 /2025 () //	
8	D-BLAPL/17212/2025	PRATEEK HANSA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /49 /2025 () //	
9	D-BLAPL/17216/2025	SUKANTA BHATTA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	PURI SADAR /281 /2025 () //	
10	D-BLAPL/17222/2025	DEBA MANDAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /61 /2025 () //	
11	D-BLAPL/17223/2025 BLAPL/5855/2025	MUKUNDA BAG VS STATE OF ODISHA	ANITA SAHOO VS	TITILAGARH /143 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000203/2025	

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12	D-BLAPL/17225/2025	RAKESH SAMANTRAY @ RAKA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	SPL.TASK FORCE /26 /2022 () //	
13	D-BLAPL/17227/2025	SHIBA SHANKAR SARDAR @ SHIV @ SHIBA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ERASAMA /10 /2025 () //	
14	D-BLAPL/17229/2025 BLAPL/5866/2025	MANORANJAN ROUL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000013/2025	
15	D-BLAPL/17231/2025	SHAHID VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELPAHAR /29 /2025 () //	
16	D-BLAPL/17232/2025	BENU NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	/ /0 () //	
17	D-BLAPL/17233/2025	PRAFULLA SENAPATI VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BHARATPUR PS /253 /2025 () //	
18	D-BLAPL/17234/2025 BLAPL/5868/2025	SOUMYA RANJAN MAHARANA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000012/2025	
19	D-BLAPL/17237/2025	KRUTIBAS PAIKRAY VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BHARATPUR PS /253 /2025 () //	
20	D-BLAPL/17238/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /160 /2025 () //	AOD20240000806C202500022
21	D-BLAPL/17239/2025	RUNUBALA BHATTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PURI SADAR /398 /2024 () //	
22	D-BLAPL/17242/2025	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	BIRANCHI NARAYAN MOHANTY VS	PURI SADAR /296 /2025 () //	
23	D-BLAPL/17243/2025	DEBASIS KALANDI ALIAS BULBUL	TATHAGATA SAHOO	/ /	AOD20240000806C202500021

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17244/2025	PRADEEP BINDHANI	HEMANTA KUMAR MOHANTY	BHANJPUR /137 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17245/2025	TRILOCHAN SAHU	MAHES DAS	K.NUAGOAN /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17246/2025	PADMALAV SAHOO @ PADMANAV SAHOO	BIBHUTI RANJAN MOHANTY	SALIPUR /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17248/2025	SANJIB DIGAL	MAHES DAS	DARINGBADI /83 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17252/2025	SANWARA BEGUM	RAJKISHORE SWAIN	PIPLI /124 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17257/2025	TUKURI @ KAMALA ROUSTRAY	ROHIT RANJAN RAY	BEGUNIA P.S. /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17258/2025	SANWARA BEGUM	RAJKISHORE SWAIN	PIPLI /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17260/2025	ALEKH SAGARIA	KRUSHNA CHANDRA DASH	KOMNA PS /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17262/2025	LITU @ LITAN @ MITAN @ SURATH ROUSTRAY	ROHIT RANJAN RAY	BEGUNIA P.S. /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/17265/2025	BIJAYA LAXMI SAHOO	PRANAB KUMAR SAMANTRAY	BALIAPANDA /72 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17269/2025	CHANDAN KUMAR	JAYADEBA BEHERA	/ /0	
		VS	VS	()	

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35	D-BLAPL/17271/2025	STATE OF ODISHA AHMMED JALALUDDIN @ AHAMMED VS	RAJIB LOCHAN PATNAIK VS	// KORAPUT GRPS /15 /2025 ()	
36	D-BLAPL/17274/2025	STATE OF ODISHA SUSHANTA SAHU @ SURU VS	ANIRUDHA DAS VS	// ANGUL SADAR PS /504 /2023 ()	
37	D-BLAPL/17284/2025	STATE OF ODISHA BHAGIRATHI BEHERA VS	BIBHUTI RANJAN MOHANTY VS	// KIAKATA /28 /2025 ()	
38	D-BLAPL/17288/2025	STATE OF ODISHA PADMALAV SAHOO @ PADMANAV SAHOO VS	BIBHUTI RANJAN MOHANTY VS	// SALIPUR /152 /2025 ()	
39	D-BLAPL/17289/2025	STATE OF ODISHA PADMALAV SAHOO @ PADMANAV SAHOO VS	BIBHUTI RANJAN MOHANTY VS	// NEMALO /30 /2025 ()	
40	D-BLAPL/17292/2025	STATE OF ODISHA GUDU @ BIBHUTI DALEI VS	JAYADEBA BEHERA VS	// SARANAKUL /16 /2025 ()	
41	D-BLAPL/17294/2025	STATE OF ODISHA AMAYA RANJAN SAHOO @ AMIYA RANJAN SAHOOJAJATI KESHARI KHUNTIA VS	VS	// BALIPATNA /124 /2025 ()	
42	D-BLAPL/17296/2025	STATE OF ODISHA T.KALLIPAN @ T.KALIYAPPAN VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /79 /2025 ()	
43	D-BLAPL/17299/2025	STATE OF ODISHA CHANDRU DG @ CHANDU VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /174 /2025 ()	
44	D-BLAPL/17300/2025	STATE OF ODISHA BHAKTANATH HARIJAN @ TONY VS	RAJIB RATH VS	// NABARANGAPUR TOWN /386 /2022 ()	
45	D-BLAPL/17303/2025	STATE OF ODISHA RAMA GURLA VS	SIDHARTHA DAS VS	// BARGARH /170 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/17305/2025	MANOJ SWAMI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /209 /2025 () //	
47	D-BLAPL/17306/2025	MAHESWAR SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO-O-1549/1999 VS	// 0 () //	
48	D-BLAPL/17309/2025	SUSANTA NAIK @ JHAMU @ JITU VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TALCHER TOWN /286 /2025 () //	
49	D-BLAPL/17311/2025	LALIT MOHAN PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	RAMBHA (KHALLIKOTE) /687 /2023 () //	
50	D-BLAPL/17313/2025	LALIT MOHAN PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	RAMBHA (KHALLIKOTE) /674 /2023 () //	
51	D-BLAPL/17316/2025	AJAY SINGH VS STATE OF ODISHA	ANSHUMAN PANDA VS	NILGIRI /77 /2025 () //	
52	D-BLAPL/17317/2025	TUSHAR KIRAN BARIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	KANIHA /213 /2022 () //	
53	D-BLAPL/17321/2025	PAPU @ DHIRENDRA BARAL @ DHIRENDRA NATH VS STATE OF ODISHA	ANSHUMAN PANDA VS	BALIAPANDA /162 /2024 () //	
54	D-BLAPL/17322/2025	SUBASH NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /333 /2023 () //	
55	D-BLAPL/17323/2025	SANWARA BEGUM VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	PIPLI /122 /2025 () //	
56	D-BLAPL/17324/2025	GOPAL BIBHAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	CHAMPUA /182 /2024 () //	
57	D-BLAPL/17325/2025	MAHENDRA PAL	PRASANTA KUMAR SAHOO	SPL.TASK FORCE /12 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/17328/2025	SUNNY KUMAR	PRASANTA KUMAR SAHOO	SPL.TASK FORCE /12 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/17331/2025	SUBASH SAMAL	TUKUNA KUMAR MISHRA	TIHIDI /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/17332/2025	MANGULU RAJAHANSA	JUGALA KISHORE PANDA	BAUNISUNI /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/17334/2025	INDRA GOPE	SURESH KUMAR JENA	BARBIL /33 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/17335/2025	GYANA RANJAN SAHANI	CHHABI BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/17336/2025	JITENDRA KUMAR	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/17343/2025	BHABI MALLIK	ARIJEET MISHRA	KENDRAPARA SADAR /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/17347/2025	RITURANI MALLICK	GOURAV MOHANTY	KEONJHAR TOWN /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/17357/2025	RASANANDA BEHERA	KSHIROD KUMAR ROUT	RAJKANIKA /288 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/17361/2025	DULA BETI	RAJIB LOCHAN PATTNAIK	PODIA PS /155 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/17362/2025	PANKAJ MAJHI	RAJIB LOCHAN PATTNAIK	RAYAGADA G.R.P. /23 /2025	
		VS	VS	()	

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69	D-BLAPL/17363/2025	STATE OF ODISHA KANHU CHARAN SETHY VS	AMULYA RATNA PANDA VS	// KHAJURIPADA / /2023 ()	
70	D-BLAPL/17364/2025	STATE OF ODISHA ANKIT @ ANIKET VS	AMULYA RATNA PANDA VS	// //0 ()	
71	D-BLAPL/17365/2025	STATE OF ODISHA BALARAM RANA VS	ACHYUTANANDA PATTANAIAK VS	// INDUSTRIAL ESTATE PS /125 /2025 ()	
72	D-BLAPL/17366/2025	STATE OF ODISHA PRADEEP VS	AMULYA RATNA PANDA VS	// //0 ()	
73	D-BLAPL/17368/2025	STATE OF ODISHA SADAB NAUBAHAR VS	AMULYA RATNA PANDA VS	// BARBIL /39 /2025 ()	
74	D-BLAPL/17371/2025	STATE OF ODISHA RAJ KUMAR SHARMA VS	BISWORANJAN SWAIN VS	// BRAHMANITARANG /22 /2025 ()	
75	D-BLAPL/17374/2025	STATE OF ODISHA BHIMASEN PADHI@PADHY@MITU VS	SK. ZAFARULLA VS	// SEA BEACH /83 /2025 ()	
76	D-CMP/23122/2025	STATE OF ODISHA PRAMILA KARMI VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
77	D-CMP/23130/2025	BYASADATTA KARMI BALABHADRA SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
78	D-CMP/23144/2025	BAIDYANATH SAHU SUSANT KUMAR @ LITA @ LITU SAHOO VS	UMA CHARAN MISHRA VS	// // ()	
79	D-CMP/23226/2025	SANTILATA SAHOO NARENDRA BISWAL VS	DWARIKA PRASAD MOHANTY VS	// // ()	
		THE FALCON MARINE EXPORT LTD., KHURDA		//	

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80	D-CMP/23243/2025	SARASWATI SISHU VIDYA MANDIR, CUTTACK VS SWAPANENDU SAMAL	ANJAN KUMAR JENA VS	// 0 //	
81	D-CMP/23249/2025	PURNA CHANDRA PRAJAPATI VS BASANTI MOHANTA	SWARUP KUMAR PATNAIK VS	// 0 //	
82	D-CMP/23288/2025	MANORANJAN BHUYAN VS KALPANA BEWA @ BHUYAN	SUDHANSU SEKHAR JENA VS	// 0 //	
83	D-CONTC/23128/2025	KANCHAN PAHADSINGH VS RAJESH PRABHAKAR PATIL, BBSR MUNICIPAL COMMISSINER, BMC, ICOMC TOWER	SIDDHANT SARANGI VS	// 0 //	
84	D-CONTC/23132/2025	JYOTINDRA SINGH DEO VS MADHUSUDAN DASH, I.A.S	ADV. VS	// 0 //	
85	D-CONTC/23149/2025	BISWANATH SABAT VS ABHISEK SAHOO, SLAO-CUM-REHABILITATION AND RESETTLEMENT OFFICER, GANJAM	ADV. VS	// 0 //	
86	D-CONTC/23159/2025	LALITA NAIK VS BIJAYA KUMAR SETHI, TAHASILDAR-CUM-EXECUTIVE MAGISTRATE, KHORDHA	ADV. VS	// 0 //	
87	D-CONTC/23164/2025	GEETI RANJAN MOHAPATRA VS SATYABRATA SAHOO, IAS	ADV. VS	// 0 //	
88	D-CONTC/23176/2025	BHAGABAN DASH VS KANHU CHARAN GHADAI, O.A.S	ADV. VS	// 0 //	
89	D-CONTC/23185/2025	RAMESH CHANDRA DEY VS MRUTYUNJAYA TRIPATHY, OAS	SARADA PRASANNA SARANGI VS	// 0 //	
90	D-CONTC/23194/2025	SWARNA PRAVA SHARMA VS ASWATHY S, I.A.S	ADV. VS	// 0 //	
91	D-CONTC/23198/2025	ASHOK PRADHAN	ADV.	//	

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		VS	VS	()	
92	D-CONTC/23203/2025	BARILA MURMU, TAHASILDAR, RAIKIA AKSHYA KUMAR NANDA	ADV.	//	
		VS	VS	()	
93	D-CONTC/23208/2025	DATTATRAYA BHAUSAHEB SHINDE, IAS LAXMI PRIYA RAULA	ADV.	//	
		VS	VS	()	
94	D-CONTC/23214/2025	ASWATHY S, I.A.S PRASANNA KUMAR GOCHHAYAT	PRABIN DAS	//	
		VS	VS	()	
95	D-CONTC/23251/2025	ROHIT KUMAR LENKA, DIRECTOR OF MINES, KHORDHA MD. ASFAR ALI	ADV.	//	
		VS	VS	()	
96	D-CONTC/23296/2025	BIRENDRA KORKORA, DIECTOR, SECONDARY EDUCATION, ODISHA PUSPAMITRA PANDA	ACHYUTANANDA PATTANAİK	//	
		VS	VS	()	
97	D-CRLA/17249/2025	ARAVIND AGRAWAL, I.A.S RANJAN @ CHAGALA NAIK	BIPLAB KUMAR DASH	MOTANGA /351 /2023	
		VS	VS	()	
98	D-CRLA/17268/2025	STATE OF ODISHA BIPRA NAIK	SAROJ KUMAR DASH	MOTANGA /190 /2015	
		VS	VS	()	
99	D-CRLA/17272/2025	STATE OF ODISHA BIRENDRA @ BIPIN SUNA	DHANANJAYA MUND	MUDANPUR RAMPUR /145 /2023	
		VS	VS	()	
100	D-CRLA/17298/2025	STATE OF ODISHA(VIG.) ARJUN PAL@PAUL	JAJATI KESHARI KHUNTIA	NILGIRI /191 /2025	
		VS	VS	()	
101	D-CRLA/17327/2025	STATE OF ODISHA LAXMAN HARIJAN@PETA	SANJIB KUMAR BHANJADEO	KOTPAD /8 /2021	
		VS	VS	()	
102	D-CRLA/17342/2025	STATE OF ODISHA RAMESH BEHERA	SK. ZAFARULLA	JAJPUR TOWN /300 /2021	
		VS	VS	()	

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103	D-CRLMC/17206/2025	STATE OF ODISHA ASHISH KUMAR SWAIN VS	RABI NARAYAN PANDA VS	// BHADRAK RURAL /75 /2018 ()	
104	D-CRLMC/17217/2025	STATE OF ODISHA SURYAMANI PRAHARAJ VS	PRATAP KUMAR NAYAK VS	// MAHANGA /11 /2024 ()	
105	D-CRLMC/17221/2025	STATE OF ODISHA NILAMANI BAITHARU VS	UMA CHARAN MISHRA VS	// / /0 ()	
106	D-CRLMC/17228/2025	GAYATRI BAITHARU SANTOSH @ SANTU BEHERA VS	RAMA KRISHNA NAIK VS	// JODA /275 /2022 ()	
107	D-CRLMC/17250/2025	STATE OF ODISHA RABINDRA KUMAR DAS VS	PRABIN DAS VS	// LALBAG /27 /2025 ()	
108	D-CRLMC/17251/2025	STATE OF ODISHA BISWARDARSHI SAHOO VS	BHABANI SHANKAR DASPARIDA VS	// ROURKELA VIGILANCE /2 /2025 ()	
109	D-CRLMC/17254/2025	STATE OF ODISHA NABAKUMAR PATTANAYAK VS	BHABANI SHANKAR DASPARIDA VS	// SAHADEV KHUNTA /12 /2025 ()	
110	D-CRLMC/17255/2025	STATE OF ODISHA TAPAS KUMAR MAHAPATRA @ TAPASH KUMAR MAHAPATRA VS	ANUPAMA KASH SATAPATHY VS	// MAHILA P.S.(BBSR) /69 /2024 ()	
111	D-CRLMC/17259/2025	STATE OF ODISHA AKHAYA KUMAR NAYAK VS	ASHOK KUMAR BEHERA VS	// DHARMASALA /323 /2023 ()	
112	D-CRLMC/17263/2025	STATE OF ODISHA MIRJA IMRAN BAIG VS	RAKESH KUMAR MALLICK VS	// MAHANGA /167 /2019 ()	
113	D-CRLMC/17270/2025	STATE OF ODISHA ANANTAMANI MISHRA VS STATE OF ODISHA	BINAYAK MOHANTY VS	// SATYABADI /368 /2022 () //	

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114	D-CRLMC/17275/2025	SURU HARIJAN VS STATE OF ODISHA	SULOCHANA PATRO VS	JHARIGAM /79 /2014 () //	
115	D-CRLMC/17278/2025	GIRIDHARI MALLICK VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	SATYABADI /186 /2019 () //	
116	D-CRLMC/17279/2025	LALIT KUMAWAT VS STATE OF ODISHA	SATABDI SAMANTRAY VS	/ /0 () //	
117	D-CRLMC/17283/2025	RAJESH KUMAR BEHERA VS NARMADA SAHOO	ASHOK KUMAR SARANGI VS	/ /0 () //	
118	D-CRLMC/17304/2025	NALIN @ NALIN KANTA DAS VS STATE OF ODISHA	AMARESH DAS VS	CHAULIAGANJA /7 /2014 () //	
119	D-CRLMC/17337/2025	CHUNMUN RAM VS STATE OF ODISHA	KARUNAKAR GAYA VS	TELKOI /4 /2021 () //	
120	D-CRLMC/17356/2025	HEMANTA DHAL VS STATE OF ODISHA	ANSHUMAN PANDA VS	SORO /104 /2025 () //	
121	D-CRLMP/17210/2025	SABITA SUTRADHAR VS STATE OF ODISHA	RABI NARAYAN PANDA VS	/ /0 () //	
122	D-CRLMP/17213/2025	ANNAPURNA MAJHI VS STATE OF ODISHA	SATYABAN SAHOO VS	/ /0 () //	
123	D-CRLMP/17286/2025	ABHISHEK AGARWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //	
124	D-CRLMP/17333/2025	TAPASWINI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //	
125	D-CRLMP/17340/2025	TAPASWINI PARIDA	ALOK KUMAR MOHAPATRA	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/17345/2025	BATAKRUSHNA SWAIN	ALOK KUMAR MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/17348/2025	SWATI SAGARIKA	ALOK KUMAR MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/17354/2025	SUBRAT KUMAR BEHERA	ALOK KUMAR MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/17370/2025	HAGRA MUNDA @RASAE MUNDA	KARUNAKAR GAYA	TELKOI/58/2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-MACA/23134/2025	SRIDHAR RANA	KALPATARU PANIGRAHI	//	
		VS	VS	()	
		PRASANTA PRADHAN		//	
131	D-MACA/23172/2025	SRIDHAR SWAIN	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		MANGARAJ BEHERA		//	
132	D-MACA/23192/2025	HARI NAYAK	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		NABIN CHANDRA PATRA		//	
133	D-MACA/23195/2025	PRASANTA KUMAR BEHERA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		KALANDI NAIK		//	
134	D-MACA/23201/2025	MEENARANI SAMAL	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
		AJAY KUMAR DAS		//	
135	D-MACA/23205/2025	NIRANJAN KHATUA	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
		AJAY KUMAR DAS		//	
136	D-MACA/23207/2025	LEGAL MANAGER, M/S. ROYAL SUNDARAM GENERATORS & SERVICES CO. LTD.	INSURANCE CO. LTD.	//	
		VS	VS	()	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/23211/2025	JHILURANI DASH NITYANANDA BISOI VS SANJAY KUMAR SWAIN	KAPILA CHARAN NAYAK VS	// // 0	
138	D-MACA/23216/2025	GOBINDA BISOI VS SANJAY KUMAR SWAIN	KAPILA CHARAN NAYAK VS	// // 0	
139	D-MACA/23254/2025	D.M, NATIONAL INSURANCE CO. LTD., CUTTACK VS BHARATI AGRAWAL	PRASANTA KUMAR MAHALI VS	// // 0	
140	D-MACA/23263/2025	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS MAMATA @ MAMATARANI MALLICK	PRASANTA KUMAR MAHALI VS	// // 0	
141	D-MACA/23273/2025	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS PREMALATA MALLICK	PRASANTA KUMAR MAHALI VS	// // 0	
142	D-MACA/23294/2025	SAMIR KUMAR ROUT@SAMIREE ROUT VS AJAY KUMAR NANDA	DEBASISH PATNAIK VS	// // 0	
143	D-MACA/23295/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS JASODA SINGH	ANURAG KUMAR MAHALI VS	// // 0	
144	D-MATA/23212/2025	NAMITA BEHERA VS ANIL KUMAR BEHERA	ANSHUMAN PANDA VS	// // 0	
145	D-RPFAM/23298/2025	ARNAYA KUMAR SAHOO VS ARPITA SAHOO	SUKANTA KUMAR NAYAK VS	// // 0	
146	D-RPFAM/23301/2025	CHINTAMANI MOHANTY VS MADHUSMITA MOHANTY	SUKANTA KUMAR NAYAK VS	// // 0	
147	D-RSA/23238/2025	AUROBINDA BEHERA VS JANAKI PRADHAN	AMIT KUMAR NATH VS	// // 0	

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148	D-TRP(C)/23230/2025	ROJALIN DEHURY VS SIDHARTH KUMAR MOHANTY	SAROJ KUMAR SWAIN VS	// 0 //	
149	D-WA/23118/2025	RABINDRANATH SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //	
150	D-WA/23141/2025	PRATIMA PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
151	D-WA/23147/2025	TARUN BALLAV MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
152	D-WA/23152/2025	PUSPA SHARMA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
153	D-WA/23157/2025	SUSHILA DASH VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //	
154	D-WA/23179/2025	STATE OF ODISHA VS LAXMI KANTA DAS	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500291
155	D-WA/23248/2025	COMMISSIONER CUM SECRETARY OF PR AND DW VS PRADEEP KUMAR PANY	DEPT OF ODISHA VS	// 0 //	LOD20240000172C202500278
156	D-WA/23257/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
157	D-WA/23261/2025	ANITA HANDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
158	D-WA/23264/2025	MAA BHAGABATI SELF HELP GROUP (SHG), PURI VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
159	D-WA/23267/2025	INDIRA DASH	DEEPALI MAHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WA/23270/2025	DASARI LINGARAJ DORA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WA/23276/2025	HARIPRIYA BERIHA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WA/23290/2025	AMIT JYOTI RANJAN SWAIN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WA/23306/2025	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION, ODISHA	ANANDA DEB GENERAL	//	LOD20240000194C202500292
		VS	VS	0	
		SAILENDRA NARAYAN SAMAL		//	
164	D-WP(C)/23119/2025	RAKESH KUMAR TOPPO	SANGRAM KUMAR SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/23120/2025	AMULYA RATNA SAMINI	SANGRAM KUMAR SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/23121/2025	NIRANJAN SHARMA	SIDHARTHA MISHRA	//	
	WP(C)/15930/2025	VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/23123/2025	SASHIKANTA MAJHI	SANGRAM KUMAR SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/23124/2025	SANGHAMITRA DASH	IPSIT AUROBINDO ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/23125/2025	BARENDRA KUMAR SAHOO	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/23126/2025	SASMITA ROUTRAY	SHIVSANKAR MOHANTY	//	
	WP(C)/15954/2025	VS	VS	0	

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171	D-WP(C)/23127/2025	STATE OF ODISHA DEEPAK KUMAR NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
172	D-WP(C)/23129/2025	STATE OF ODISHA DHARANIDHAR NAYAK VS	HEMANT KUMAR MUND VS	// // 0	
173	D-WP(C)/23131/2025 WP(C)/15958/2025	STATE OF ODISHA SABITA RANI RATH VS	DEEPALI MAHAPATRA VS	// // 0	
174	D-WP(C)/23133/2025	STATE OF ODISHA SANJIV KUMAR MISHRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
175	D-WP(C)/23135/2025 WP(C)/15959/2025	STATE OF ODISHA SABITA RANI RATH VS	DEEPALI MAHAPATRA VS	// // 0	
176	D-WP(C)/23136/2025	STATE OF ODISHA HARICHANDAN NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
177	D-WP(C)/23137/2025	STATE OF ODISHA KABITA SUNDARI MALLICK VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
178	D-WP(C)/23138/2025 WP(C)/15949/2025	STATE OF ODISHA SUJIT KUMAR SENAPATI VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
179	D-WP(C)/23139/2025 WP(C)/15966/2025	ICICI BANK LIMITED,GUJARAT BIPRA CHARAN BAGH VS	SHAKTI DATTA TRIPATHY VS	// // 0	
180	D-WP(C)/23140/2025	ASST. REGISTRAR OF COOPERATIVE SOCIETIES, KUCHINDA CIRCLE GIRI GOBARDHAN FOREST COMMITTEE VS	ARUNA KUMAR NAYAK VS	// // 0	
181	D-WP(C)/23142/2025	STATE OF ODISHA COMMITTEE OF MANAGEMENT OF OSTIA SERVICE SOCIETY LTD., CUTTACK VS	SHORENDRA KISHOR MISHRA VS	// // 0	
		ASST. REGISTRAR OF COOPERATIVE SOCIETIES, BANKI CIRCLE		//	

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182	D-WP(C)/23143/2025	DHIRESH CH MISHRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
183	D-WP(C)/23145/2025	BISHNU CHARAN PATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500058
184	D-WP(C)/23146/2025	SCHOOL MANAGING COMMITTEE OF HARISCHANDRA VS STATE OF ODISHA	DR. PUNIT K. SINGH VS	// 0 //	
185	D-WP(C)/23148/2025	LAXMI BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
186	D-WP(C)/23150/2025	SABITA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
187	D-WP(C)/23151/2025	M/S TRUISM INFRATECH PVT LTD., BBSR VS UNION OF INDIA	CHINMAY MOHANTY VS	// 0 //	
188	D-WP(C)/23153/2025	THE JUNIOR ENGINEER TPSODL , BOUDH VS PRATAP KUMAR PANDA	PRASANTA KUMAR TRIPATHY VS	// 0 //	
189	D-WP(C)/23154/2025	SANTOSH KUMAR MAHABHOI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/23155/2025	GOVIND BEHERA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //	
191	D-WP(C)/23156/2025	MANAS RANJAN DEHURY VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //	
192	D-WP(C)/23158/2025	UMESH CHANDRA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
193	D-WP(C)/23160/2025	NITYANANDA INSTITUTE OF MEDICAL SCIENCE, SHERGUR VS	DR. PUNIT K. SINGH VS	// 0 //	

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		VS	VS	0	
		THE STATE OF ODISHA		//	
194	D-WP(C)/23161/2025	MANOJ KUMAR SUBUDHI	SANTOSH KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/23162/2025	PRASANNAJIT NAYAK	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
196	D-WP(C)/23163/2025	SOMANATH KAR	GOKULANANDA SAHU	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//	
197	D-WP(C)/23165/2025	KARUNAKAR JENA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/23166/2025	RABI NAIK	RAMESH KUMAR MUKHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/23167/2025	BIPINI KUMAR NAYAK	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/23168/2025	M/S ORITECH	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500077
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
201	D-WP(C)/23169/2025	RAJESH MOHANTY	BALADEV PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/23170/2025	RAMAKRUSHNA SAMANTARA	SANTOSH KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/23171/2025	LAXMIDHAR PRUSTY	RABI NARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
204	D-WP(C)/23173/2025	HARINARAYAN NANDA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

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205	D-WP(C)/23174/2025	STATE OF ODISHA SANJUKTA BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
206	D-WP(C)/23175/2025	STATE OF ODISHA NRUSINGHA CHARAN SAHOO VS	PRASANNA KUMAR MISHRA VS	// // ()	
207	D-WP(C)/23177/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, IDCO TOWER, BBSR M/S ANANTA AUTOMOBILES PVT LTD VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500078
208	D-WP(C)/23178/2025	COMMISSIONER OF CT AND GST GOURI DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
209	D-WP(C)/23180/2025	STATE OF ODISHA NILIMA DALAI VS	GOPINATH PANDA VS	// // ()	
210	D-WP(C)/23181/2025	STATE OF ODISHA ANUPAMA CHOUDHURY VS	AKSHAYA KUMAR SAHOO VS	// // ()	
211	D-WP(C)/23182/2025	ZOONAL MANAGER ASSET RE CONSTRUCTION COMPANY (INDIA) LTD, SBI, WEST BENGAL JAYASHRI CHOUDHURY VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
212	D-WP(C)/23183/2025	STATE OF ODISHA SAMIR KUMAR BEHERA VS	JYOTIRMAY GUPTA VS	// // ()	
213	D-WP(C)/23184/2025	STATE OF ODISHA RAJENDRA PRASADA BISHOYI VS	JYOTIRMAY GUPTA VS	// // ()	
214	D-WP(C)/23186/2025	STATE OF ODISHA JUDHISTHIR BADATYA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
215	D-WP(C)/23187/2025	STATE OF ODISHA AMAR SINGH BENGRA VS	TUSAR KANTI PRAHARAJ VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/23188/2025	KABITARANI PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
217	D-WP(C)/23189/2025	RABI ROUT VS MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD., MUMBAI	NETANANDA BISWAL VS	// 0 //	
218	D-WP(C)/23190/2025	BIBHISAN MEHER VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
219	D-WP(C)/23191/2025	VYSYARAJU VARALAKSHMI VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500076
220	D-WP(C)/23193/2025	MAHESH KUMAR BHUTIA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
221	D-WP(C)/23196/2025	DHANESWAR JENA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
222	D-WP(C)/23197/2025	DAMODAR PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
223	D-WP(C)/23199/2025	DILLIP KUMAR GUPTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
224	D-WP(C)/23200/2025	PRAKASH CHANDRA MUDULI VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
225	D-WP(C)/23202/2025	KABIRAJ SWAIN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
226	D-WP(C)/23204/2025	RASHIKA BHOI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
227	D-WP(C)/23206/2025	BHARATI PANDA	PRASANTA KUMAR JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/23209/2025	UDIT KUMAR BHOI	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/23210/2025	SAROJ TIRKEY	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/23213/2025	DOLLEY ROUT	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/23215/2025	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGUNDA, KAMRUBUNLI, DEOGARH	HUSHAHOMI, KAMRUBUNLI, DEOGARH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/23217/2025	ARABINDA DASH	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/23218/2025	MANOJ PATNAIK	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/23219/2025	BARSHA RANEE BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, SHIKSHA KENDRA, DELHI		//	
235	D-WP(C)/23220/2025	NIHAR RANJAN BARAL	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/23221/2025	MENAKA ROUT	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/23222/2025	SATYASWARUP PUROHIT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, SHIKSHA KENDRA, DELHI		//	
238	D-WP(C)/23223/2025	ITISHRI MOHANTY	SAROJA KANTA SAMAL	//	
		VS	VS	0	

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239	D-WP(C)/23224/2025	STATE OF ODISHA PRASANNA KUMAR PRUSTY VS	SANTOSH KUMAR DASH VS	// // 0	
240	D-WP(C)/23225/2025	STATE OF ODISHA SAGAR SAHU VS	KUNAL KUMAR SWAIN VS	// // 0	
241	D-WP(C)/23227/2025	CENTRAL BOARD OF SECONDARY EDUCATION, SHIKSHA KENDRA, DELHI RANJITA PARIDA VS	SAROJA KANTA SAMAL VS	// // 0	
242	D-WP(C)/23228/2025	STATE OF ODISHA MANOHAR NAIK VS	SOUMENDRA PATTANAİK VS	// // 0	
243	D-WP(C)/23229/2025	STATE OF ODISHA GOPAL KRISHNA DAS VS	DR.PURUSOTTAM CHULI VS	// // 0	
244	D-WP(C)/23231/2025	STATE OF ODISHA LIPIKA NAYAK VS	SAROJA KANTA SAMAL VS	// // 0	
245	D-WP(C)/23232/2025	STATE OF ODISHA MD. KHALILUR RAHMAN VS	DR.PURUSOTTAM CHULI VS	// // 0	
246	D-WP(C)/23233/2025	STATE OF ODISHA HARIHAR TRIPATHY VS	SURENDRA KUMAR SAHOO VS	// // 0	
247	D-WP(C)/23234/2025	STATE OF ODISHA BIDULATA SAHU VS	SAROJA KANTA SAMAL VS	// // 0	
248	D-WP(C)/23235/2025	STATE OF ODISHA AJIT KUMAR RATH VS	ANJAN KUMAR BISWAL VS	// // 0	
249	D-WP(C)/23236/2025	STATE OF ODISHA M/S EASTERN METAL AND FERRO ALLOYS LTD., HUDA, BARBERI, Bhubaneswar VS	ANJAN KUMAR BISWAL VS	// // 0	

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250	D-WP(C)/23237/2025	HARAPRIYA LENKA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
251	D-WP(C)/23239/2025	CHINMAYEE SINGH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
252	D-WP(C)/23240/2025	MANOJ KUMAR MOHANTY VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //	
253	D-WP(C)/23241/2025	RABINDRA KUMAR SWAIN VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	
254	D-WP(C)/23242/2025	SITANJALI SAMAL VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //	
255	D-WP(C)/23244/2025	SURYA NARAYAN PATRO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
256	D-WP(C)/23245/2025	SUBRATA KUMAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
257	D-WP(C)/23246/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
258	D-WP(C)/23247/2025	DR. BACHASPATI DASH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
259	D-WP(C)/23250/2025	MOHAN BARAD VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
260	D-WP(C)/23252/2025	GURUBARI MAHANANDIA VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	// 0 //	
261	D-WP(C)/23253/2025	SUDARSHAN NANDY	DURGESH NARAYAN RATH	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/23255/2025	RASMITA MANJARI PATRA	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/23256/2025	PRAMOD KUMAR MOHANTY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/23258/2025	KALPATARU DASH	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/23259/2025	MANOJ KUMAR DHAL @ DHALA	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/23260/2025	ANITA KUMARI BEHURIA @ ANITA K. BEHURIA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/23262/2025	JANARDAN DEBNATH	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/23265/2025	LALU KADAMBALA	SIDHARTHA SANKAR RAY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/23266/2025	PRIYA RANJAN DAS	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/23268/2025	ASHIS KUMAR BRALIKA	SIDHARTHA SANKAR RAY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/23269/2025	MINARANI DAS	PRINCE PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/23271/2025	AJAY KUMAR KANDI	RAGHUNATH DAS MOHAPATRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/23272/2025	STATE OF ODISHA LAXMAN PRADHAN VS	TRILOCHAN BARIK VS	// // 0	
274	D-WP(C)/23274/2025	STATE OF ODISHA BINOD PRASAD SAHA VS	ASHOK KUMAR SARANGI VS	// // 0	
275	D-WP(C)/23275/2025	STATE OF ODISHA M/S ORIENTAL INSURANCE CO LTD, CUTTACK VS	SOMNATH RAY VS	// // 0	
276	D-WP(C)/23277/2025	DEBAKI LOHAR RAMESH CHANDRA BEHERA VS	SANTOSH KUMAR DASH VS	// // 0	
277	D-WP(C)/23278/2025	GOVT OF ORISSA MISSION SHAKTI, MAHILA MAHASANGHA, DELANGA VS	SUNIL KANAR MOHANTY VS	// // 0	
278	D-WP(C)/23279/2025	STATE OF ODISHA AMULYA MOHARANA VS	BIBHU PRASAD DAS VS	// // 0	
279	D-WP(C)/23280/2025	STATE OF ODISHA JAMBESWAR PRADHAN VS	SANTOSH KUMAR DASH VS	// // 0	
280	D-WP(C)/23281/2025	STATE OF ODISHA RAJ KISHROE DASH VS	ASHIS KUMAR MISHRA VS	// // 0	
281	D-WP(C)/23282/2025	THE STATE OF ODISHA BINATI RATH VS	SHASHI BHUSAN JENA VS	// // 0	
282	D-WP(C)/23283/2025	STATE OF ODISHA JYOTSHNARANI MISHRA VS	ASHIS KUMAR MISHRA VS	// // 0	
283	D-WP(C)/23284/2025	THE STATE OF ODISHA KARTIKA BEHERA VS	RABI NARAYAN MOHANTY VS	// // 0	
		THE STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2025**

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284	D-WP(C)/23285/2025	PRAMOD KUMAR DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
285	D-WP(C)/23286/2025	DR.SUDHIR KUMAR SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
286	D-WP(C)/23287/2025	NIRAKAR BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
287	D-WP(C)/23289/2025	SANJIB KUMAR BISWAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
288	D-WP(C)/23291/2025	FALGUNI SANKAR PANDA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	// 0 //	
289	D-WP(C)/23292/2025	ACHYUTA NANDA DASH VS STATE OF ORISSA	HIMANSHU BHUSAN DASH VS	// 0 //	
290	D-WP(C)/23293/2025	KAMALA KANTA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
291	D-WP(C)/23297/2025	PARAMESWAR MOHANTY VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //	
292	D-WP(C)/23299/2025	PRAFULLA MOHANTY VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //	
293	D-WP(C)/23300/2025	DHADU PRADHAN MEMORIAL EDUCATIONAL CHARITABLE TRUST VS STATE OF ODISHA	PRASANT KISHOR DAS VS	// 0 //	
294	D-WP(C)/23302/2025	JAYAKRUSHNA BARIK VS STATE OF ODISHA	SUBHADUTTA ROUTH VS	// 0 //	
295	D-WP(C)/23303/2025	BIDULATA NAYAK	KSHIROD KUMAR ROUT	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/23304/2025	SMITA DAS	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/23305/2025	RANJAN KUMAR DAS	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/23307/2025	SUBHASINI MANDAL	ASHOK KUMAR SAHOO	//	
		VS	VS	()	
		SUKADEB MANDAL		//	
299	D-WP(C)/23308/2025	MANORAMA SAHOO	DILLIP KUMAR RAY	//	
		VS	VS	()	
		MANAGER OF STATE BANK OF INDIA, BASUDEVPUR BRANCH, BHADRAK		//	
300	D-WP(C)/23309/2025	KADAMBINI SATPATHY	Atul Tripathy	//	AOD20240000618C202500076
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/23310/2025	BIJAY KUMAR SASMAL	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/23311/2025	RABINDRA KUMAR PANDA	Asim Kumar Dash	//	AOR20220001593C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/17193/2025	LAXMIDHAR PANDA	DEVASHIS PANDA	GHASIPURA /242 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/17195/2025	SHIBA MAJHI	SEVATI SOREN	KOKSARA /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/17196/2025	PRADEEP MALLICK	BISWAJIT MOHAPATRA	BALASORE SADAR /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/17200/2025	RIZWAN KHAN @ MD. RIZWAN	MOHAMMED MUSTAQ ANSARI	DHANUPALI /148 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/17201/2025	STATE OF ODISHA NARENDRA HARIJAN @ NAREN NAG VS	ANIRUDHA DAS VS	// PAPADAHANDI /107 /2025 ()	
308	D-ABLAPL/17202/2025	STATE OF ODISHA DEEPAK KUMAR MISHRA VS	MRITUNJAY BANERJEE VS	// BALANGA /71 /2025 ()	
309	D-ABLAPL/17204/2025	STATE OF ODISHA C.V.RAMANA VS	SILABHADRA SASTRY VS	// CAPITAL P.S. /95 /2025 ()	
310	D-ABLAPL/17207/2025	STATE OF ODISHA MOHAMMED SAYEEDULLAH KHAN VS	SILABHADRA SASTRY VS	// CAPITAL P.S. /96 /2025 ()	
311	D-ABLAPL/17208/2025	STATE OF ODISHA SABA CHANDRA NAYAK @ SABHA CHANDRA NAYAK VS	DEEPAK PANIGRAHY VS	// KORAPUT SADAR /87 /2025 ()	
312	D-ABLAPL/17211/2025	STATE OF ODISHA KHADIA JAL @ KHADI JAL VS	MAHES DAS VS	// LOISINGHA(BOLANGIR) /144 /2025 ()	
313	D-ABLAPL/17214/2025	STATE OF ODISHA BUNTY @ SAROJ KUMAR SAHU VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /199 /2025 ()	
314	D-ABLAPL/17215/2025	STATE OF ODISHA M/S. RR DURAFABS PVT. LTD., HYDERABAD VS	SILABHADRA SASTRY VS	// CAPITAL P.S. /94 /2025 ()	
315	D-ABLAPL/17218/2025	STATE OF ODISHA MANGARAJ MALLICK VS	SURESH KUMAR PANDA VS	// PURI SADAR /188 /2025 ()	
316	D-ABLAPL/17219/2025	STATE OF ODISHA PINTU @ SRIKANTA RANJAN BADU @ PITAMBAR BADO VS	ABHIRAM RANJAN MOHANTY VS	// BADAMBADI /227 /2025 ()	
317	D-ABLAPL/17220/2025	STATE OF ODISHA SIKAR BHATTA @ SIKHAR BHATTA VS	SURESH KUMAR PANDA VS	// PURI SADAR /281 /2025 ()	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-ABLAPL/17224/2025	BIPRA BEHERA VS STATE OF ODISHA	SABYASACHI SUTAR VS	Maitri Vihar PS /46 /2025 () //	
319	D-ABLAPL/17226/2025	DHANURJAY NARAYAN DEO VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	KOIDA /112 /2025 () //	
320	D-ABLAPL/17230/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GANIA /23 /2025 () //	
321	D-ABLAPL/17235/2025	PRATAP PANDA VS STATE OF ODISHA	SUDEEP SARANGI VS	/ /0 () //	
322	D-ABLAPL/17236/2025	RANJITA ROUL @ BEHERA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /12 /2015 () //	
323	D-ABLAPL/17240/2025	AMARESH KUMAR PATTANAIAK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CUTTACK SADAR /288 /2024 () //	
324	D-ABLAPL/17241/2025	SIBANANDA SWAIN @ GOBARA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	MAHANGA /144 /2025 () //	
325	D-ABLAPL/17247/2025	NAROTTAM PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CHANDAPUR /98 /2025 () //	
326	D-ABLAPL/17253/2025	PARESH KUMAR PARIDA @ CHIKU VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BONTH /92 /2025 () //	
327	D-ABLAPL/17256/2025	MANORAMA MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	JAJPUR TOWN /264 /2025 () //	
328	D-ABLAPL/17261/2025	RANJEET JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PAHALA /176 /2025 () //	
329	D-ABLAPL/17264/2025	DURYODHAN PASAYAT	PRAMOD KUMAR MISHRA	RAGHUNATHPALI /310 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/17266/2025	STATE OF ODISHA ADIKANDA BIDHAR	BIPIN KUMAR NAYAK	JANKIA P.S. /176 /2025	
		VS	VS	()	
331	D-ABLAPL/17267/2025	STATE OF ODISHA RINKI PRADHAN	SHISHIR KUMAR SAMAL	NAUGAON /86 /2022	
		VS	VS	()	
332	D-ABLAPL/17273/2025	STATE OF ODISHA SANJEEB KUMAR JENA	ANJAN KUMAR BISWAL	ASKA /269 /2025	
		VS	VS	()	
333	D-ABLAPL/17276/2025	STATE OF ODISHA GURU KHILLA	RAJIB LOCHAN PATTNAIK	ORKEL /152 /2025	
		VS	VS	()	
334	D-ABLAPL/17277/2025	STATE OF ODISHA SUKANTA CHHOTARAY @ RAJA	SURYA NARAYAN MISHRA	KANAS /54 /2025	
		VS	VS	()	
335	D-ABLAPL/17280/2025	STATE OF ODISHA BABULA @ BHOLESWAR SENAPATI	BISHNU PRASAD PRADHAN	NIHALPRASAD /140 /2025	
		VS	VS	()	
336	D-ABLAPL/17281/2025	STATE OF ODISHA ARYA PATNAIK	BISWAJIT NAYAK	NAYAPALLI P.S. /788 /2022	
		VS	VS	()	
337	D-ABLAPL/17282/2025	STATE OF ODISHA GURU KHILLA	RAJIB LOCHAN PATTNAIK	ORKEL /153 /2025	
		VS	VS	()	
338	D-ABLAPL/17285/2025	STATE OF ODISHA DHARMENDRA BALIAR SINGH	BISWA KUMAR MISHRA	SURADA /112 /2025	
		VS	VS	()	
339	D-ABLAPL/17287/2025	STATE OF ODISHA RAJA NAYAK	RAJESH RANJAN SAHOO	MANCHESWAR P.S. /10 /2025	
		VS	VS	()	
340	D-ABLAPL/17290/2025	STATE OF ODISHA SIBA PRASAD DALAI	SUSHAMA RANI SAHOO	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/17291/2025	STATE OF ODISHA ARATI NAYAK VS	SANTOSH CHANDRA ATABUDHI VS	// BHARATPUR PS /284 /2025 ()	
342	D-ABLAPL/17293/2025	STATE OF ODISHA CHANDAN KUMAR BHUYAN @ KOKO VS	SANTOSH CHANDRA ATABUDHI VS	// BHARATPUR PS /302 /2025 ()	
343	D-ABLAPL/17295/2025	STATE OF ODISHA ALEKHA BEHERA VS	JAYADEBA BEHERA VS	// NACHUNI /56 /2025 ()	
344	D-ABLAPL/17297/2025	STATE OF ODISHA RAJU SETHI VS	SITIKANT MISHRA VS	// BHADRESWAR /98 /2025 ()	
345	D-ABLAPL/17301/2025	STATE OF ODISHA DEBENDRA BEHERA VS	KABIRAJ PRADHAN VS	// CHANDAPUR /94 /2025 ()	
346	D-ABLAPL/17302/2025	STATE OF ODISHA TAPASWINI PARIDA VS	ALOK KUMAR MOHAPATRA VS	// RAMBHA (KHALLIKOTE) /687 /2023 ()	
347	D-ABLAPL/17307/2025	STATE OF ODISHA TAPASWINI PARIDA VS	ALOK KUMAR MOHAPATRA VS	// RAMBHA (KHALLIKOTE) /674 /2023 ()	
348	D-ABLAPL/17308/2025	STATE OF ODISHA D. TARUN KUMAR @ DORA THARUN KUMAR @ TARUN KUMAR @ DASA VS	RUKTANANDA SAHU VS	// LAXMIPUR /78 /2023 ()	
349	D-ABLAPL/17310/2025	STATE OF ODISHA SAMIR @ SAMIRA PARIDA VS	SANJIB KUMAR BHANJADEO VS	// RAMBHA (KHALLIKOTE) /173 /2025 ()	
350	D-ABLAPL/17312/2025	STATE OF ODISHA SAMIR SUNDARAY VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /110 /2025 ()	
351	D-ABLAPL/17314/2025	STATE OF ODISHA SUSANTA URMA VS UNION OF INDIA (RAILWAY)	ANSHUMAN PANDA VS	// / 0 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/17315/2025	ANIL KUMAR MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /406 /2024 () //	
353	D-ABLAPL/17318/2025	HIPPY PATRA @ SUKANTA CHHOTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /7 /2019 () //	
354	D-ABLAPL/17319/2025	SANDEEP SAMANTARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /63 /2025 () //	
355	D-ABLAPL/17320/2025	PRAVAT NALINI DAS @ MAMI DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	KONARK /91 /2025 () //	
356	D-ABLAPL/17326/2025	SARASWATI PRADHAN VS STATE OF ODISHA	SIDDHARTH SAMAL VS	KUMBHARAPARA /220 /2025 () //	
357	D-ABLAPL/17329/2025	ARUN JENA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NAUGAON /19 /2025 () //	
358	D-ABLAPL/17330/2025	NAMA BRAHMA KAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SAHID NAGAR P.S. /223 /2025 () //	
359	D-ABLAPL/17338/2025	AJAYA KUMAR NANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /152 /2025 () //	
360	D-ABLAPL/17339/2025	ASHUTOSH ROUTARAY @ ROUSTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /112 /2025 () //	
361	D-ABLAPL/17341/2025	SURYAKANTA BISOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANGALA BAG /209 /2025 () //	
362	D-ABLAPL/17344/2025	SUSHREE JAGDEB VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANGALA BAG /209 /2025 () //	
363	D-ABLAPL/17346/2025	SUDHASINI DHAL	KSHIROD KUMAR ROUT	RAJKANIKI /334 /2025	

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**FILING REPORT AS ON :09/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/17349/2025	KULDEEP SINGH @ KULDIP SINGH	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH SADAR /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/17350/2025	MANOJ MOHANTY	NILAMBAR JENA	SIMULIA /278 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/17351/2025	AJIT DHAL @ TUKUNA DHAL	ROHIT RANJAN RAY	BRAMHA BARADA /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/17352/2025	KUNTALA NAYAK	MANOJ KUMAR MOHANTY	SAMBALPUR VIGILANCE /65 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
368	D-ABLAPL/17353/2025	SANTOSHINI MAHALIK	KARUNAKAR NAYAK	BHADRAK RURAL /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/17355/2025	PRADIPTA PRAKASH ACHARYA	BHABANI SAMAL	NAYAPALLI P.S. /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/17358/2025	ASISH KUNAR @ ASISH KU KUNAR	KARUNAKAR NAYAK	BHADRAK RURAL /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/17359/2025	PRAVAT KUMAR JENA	SATYA NARAYAN PADWA	INFOVALLY UPD BHUBANESWAR /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/17360/2025	RABINDRA BEHERA	JYOTI PATNAIK	NISCHINTAKOILI /109 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/17367/2025	PRAKASH JENA	ACHYUTANANDA PATTANAIAK	JANKIA P.S. /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/17369/2025	ABHISHEK JHA	KAMALAKANTA MOHANTA	BELPAHAR /121 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
375	D-ABLAPL/17372/2025	STATE OF ODISHA Prasanta Kumar Ojha VS State of Odisha	Debidutta Mohapatra VS	// // ()	AOD20220004576C202500011
376	D-ABLAPL/17373/2025	RAMESH BHOSAGAR AND OTHERS VS State Of Odisha	PRASANTA KUMAR ROUTRAY VS	// ()	AOD20240000391C202500031
377	D-ABLAPL/17375/2025	AKASH PANDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// ()	AOR20220002454C202500081

# ORISSA HIGH COURT

MISC CASES FILED on :09/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/5213/2025 CRLMA/38/2025	NANDINI NAIK MP	BIDYADHAR MANSING	19/2025
2	D-STREV/21042/2025 STREV/ /	M/S. SAIL, SUNDERGARH MP	BHABANI SANKAR DAS	23/2025
3	D-CRLMP/14805/2025 CRLMP/ /	MUKTA DAS MP	RAMANI RANJAN MOHANTY	130/2025
4	D-TRP(C)/23230/2025 TRP(C)/ /	ROJALIN DEHURY MP	SAROJ KUMAR SWAIN	186/2025
5	D-RPFAM/23298/2025 RPFAM/ /	ARNAYA KUMAR SAHOO MP	SUKANTA KUMAR NAYAK	250/2025
6	D-RPFAM/23301/2025 RPFAM/ /	CHINTAMANI MOHANTY MP	SUKANTA KUMAR NAYAK	251/2025
7	D-MATA/23212/2025 MATA/ /	NAMITA BEHERA MP	ANSHUMAN PANDA	324/2025
8	D-FAO/20804/2025 FAO/ /	MANAGER LEGAL, M/S. LIBERTY GENERAL INSURANCE CO. LTD. MP	ADANUSURAN KUMAR	526/2025
9	D-FAO/17660/2025 FAO/ /	MANAGER LEGAL(CLAIM), M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA MP	SUNIL KUMAR	527/2025
10	D-BLAPL/11276/2025 BLAPL/4988/2025	SADA @ SADANANDA BARADA MP	MANORANJAN PADHY	676/2025
11	D-BLAPL/10335/2024 BLAPL/3305/2024	SUFIA SULTANA MP		677/2025
12	D-BLAPL/13862/2025 BLAPL/4956/2025	PABITRA NAIK MP		678/2025
13	D-BLAPL/16958/2024 BLAPL/5806/2024	SIBU DAS @ SIBA PRASAD DAS MP	BISHNU PRASAD PRADHAN	679/2025
14	D-BLAPL/17014/2024 BLAPL/6043/2024	SIBU DAS @ SIBA PRASAD DAS MP	BISHNU PRASAD PRADHAN	680/2025
15	D-BLAPL/5153/2025 BLAPL/2047/2025	RAJESH PANDA MP	BISHNU PRASAD PRADHAN	681/2025
16	D-BLAPL/12584/2025 BLAPL/4491/2025	SADHU CHARAN GAJENDRA MP	ACHYUTANANDA PATTANAIK	682/2025
17	D-BLAPL/13193/2025 BLAPL/4669/2025	LAKESHWAR MALLIK MP	BINI MISHRA	683/2025
18	D-RSA/18775/2025 RSA/ /	BAURIBANDHU BHOI MP	MAMATA MOHANTY	819/2025
19	D-CMP/23226/2025 CMP/ /	NARENDRA BISWAL MP	DWARIKA PRASAD MOHANTY	888/2025
20	D-CMP/23243/2025 CMP/ /	SARASWATI SISHU VIDYA MANDIR, CUTTACK MP	ANJAN KUMAR JENA	889/2025
21	D-CMP/23249/2025 CMP/ /	PURNA CHANDRA PRAJAPATI MP	SWARUP KUMAR PATNAIK	890/2025
22	D-CMP/23288/2025 CMP/ /	MANORANJAN BHUYAN MP	SUDHANSU SEKHAR JENA	891/2025
23	D-CMP/23288/2025 CMP/ /	MANORANJAN BHUYAN MP	SUDHANSU SEKHAR JENA	892/2025
24	D-ABLAPL/17200/2025 ABLAPL/ /	RIZWAN KHAN @ MD. RIZWAN MP	MOHAMMED MUSTAQ ANSARI	1105/2025
25	D-ABLAPL/4684/2025 ABLAPL/2050/2025	MANORAMA ROUT MP		1106/2025
26	D-ABLAPL/11548/2025	DEBADATTA MISHRA	CHINMAYA MOHANTY	

	ABLAPL/4450/2025	MP		1107/2025
27	D-ABLAPL/5033/2025	ARATI MAHANA		
	ABLAPL/1934/2025	MP		1108/2025
28	D-ABLAPL/2223/2025	BANSHIDHAR DASH		
	ABLAPL/930/2025	MP		1109/2025
29	D-ABLAPL/2223/2025	BANSHIDHAR DASH		
	ABLAPL/930/2025	MP		1110/2025
30	D-ABLAPL/1540/2024	RAMESH KANHAR		
	ABLAPL/566/2024	MP		1111/2025
31	D-ABLAPL/8953/2025	MUKESH KUMAR ROUT @ MUKESH		
	ABLAPL/3373/2025	MP		1112/2025
32	D-ABLAPL/8951/2025	ASHISH KUMAR ROUT @ ASHIS		
	ABLAPL/3374/2025	MP		1113/2025
33	D-ABLAPL/12768/2025	AKSHAYA DAS		
	ABLAPL/4976/2025	MP		1114/2025
34	D-ABLAPL/3622/2024	BANAMALI OJHA		
	ABLAPL/1426/2024	MP		1115/2025
35	D-CRLMC/17217/2025	SURYAMANI PRAHARAJ	PRATAP KUMAR NAYAK	
	CRLMC/ /	MP		1483/2025
36	D-CRLMC/11206/2025	BABUL SETHY	BIDYADHAR MANSING	
	CRLMC/1958/2025	MP		1484/2025
37	D-CRLMC/17221/2025	NILAMANI BAITHARU	UMA CHARAN MISHRA	
	CRLMC/ /	MP		1485/2025
38	D-CRLMC/13482/2025	BADAL BHOI@BHUE		
	CRLMC/1899/2025	MP		1486/2025
39	D-CRLMC/17250/2025	RABINDRA KUMAR DAS	PRABIN DAS	
	CRLMC/ /	MP		1487/2025
40	D-CRLMC/17251/2025	BISWARDARSHI SAHOO	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		1488/2025
41	D-CRLMC/17250/2025	RABINDRA KUMAR DAS	PRABIN DAS	
	CRLMC/ /	MP		1489/2025
42	D-CRLMC/17254/2025	NABAKUMAR PATTANAYAK	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		1490/2025
43	D-CRLMC/17259/2025	AKHAYA KUMAR NAYAK	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		1491/2025
44	D-CRLMC/17263/2025	MIRJA IMRAN BAIG	RAKESH KUMAR MALLICK	
	CRLMC/ /	MP		1492/2025
45	D-CRLMC/17278/2025	GIRIDHARI MALLICK	SANTOSH KUMAR DASH	
	CRLMC/ /	MP		1493/2025
46	D-CRLMC/17278/2025	GIRIDHARI MALLICK	SANTOSH KUMAR DASH	
	CRLMC/ /	MP		1494/2025
47	D-CRLMC/17283/2025	RAJESH KUMAR BEHERA	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		1495/2025
48	D-CRLMC/21049/2024	SUBHANKAR BISWAS		
	CRLMC/2681/2024	MP		1496/2025
49	D-MACA/19470/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	ABANIPURI KHAN	
	MACA/ /	MP		1501/2025
50	D-MACA/23134/2025	SRIDHAR RANA	KALPATARU PANIGRAHI	
	MACA/ /	MP		1502/2025
51	D-MACA/23134/2025	SRIDHAR RANA	KALPATARU PANIGRAHI	
	MACA/ /	MP		1503/2025
52	D-MACA/19370/2025	ORIENTAL INSURANCE CO. LTD., BBSR	PRATIVA MISHRA	
	MACA/ /	MP		1504/2025
53	D-MACA/19188/2025	THE NATIONAL INSURANCE CO. LTD., JHARSUGUDA	CHANDAN KUMAR	
	MACA/ /	MP		1505/2025
54	D-MACA/23172/2025	SRIDHAR SWAIN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1506/2025
55	D-MACA/23192/2025	HARI NAYAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1507/2025
56	D-MACA/23195/2025	PRASANTA KUMAR BEHERA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1508/2025
57	D-MACA/23207/2025	LEGAL MANAGER, M/S. ROYAL SUNDAR AND GENERAL INSURANCE CO. LTD.	ANAND KUMAR KHAN	
	MACA/ /	MP		1509/2025

58	D-MACA/23254/2025 MACA/ /	D.M, NATIONAL INSURANCE CO. LTD., CUPRAKANTA KUMAR MAHALI MP		1510/2025
59	D-MACA/23263/2025 MACA/ /	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. CHITTACK MP		1511/2025
60	D-MACA/23263/2025 MACA/ /	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. CHITTACK MP		1512/2025
61	D-MACA/23273/2025 MACA/ /	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. CHITTACK MP		1513/2025
62	D-MACA/23273/2025 MACA/ /	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. CHITTACK MP		1514/2025
63	D-MACA/23295/2025 MACA/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. CHITTACK MP		1515/2025
64	D-CRLA/11738/2025 CRLA/475/2025	CHAGALA@SANTOSH MOHAPATRA MP	NIRANJAN LENKA	1554/2025
65	D-CRLA/17249/2025 CRLA/ /	RANJAN @ CHAGALA NAIK MP	BIPLAB KUMAR DASH	1555/2025
66	D-CRLA/17249/2025 CRLA/ /	RANJAN @ CHAGALA NAIK MP	BIPLAB KUMAR DASH	1556/2025
67	D-CRLA/293/2010 CRLA/293/2010	CHINU@CHITTARANJAN MP	M/S.AJAYA KU.BARAL, (BHABANI SHANKAR DAS), J.DASH, B.P.PANIGRAHY	1557/2025
68	D-CRLA/17272/2025 CRLA/ /	BIRENDRA @ BIPIN SUNA MP	DHANANJAYA MUND	1558/2025
69	D-CRLA/17272/2025 CRLA/ /	BIRENDRA @ BIPIN SUNA MP	DHANANJAYA MUND	1559/2025
70	D-CRLA/17327/2025 CRLA/ /	LAXMAN HARIJAN@PETA MP	SANJIB KUMAR BHANJADEO	1560/2025
71	D-CRLA/17327/2025 CRLA/ /	LAXMAN HARIJAN@PETA MP	SANJIB KUMAR BHANJADEO	1561/2025
72	D-CRLA/17327/2025 CRLA/ /	LAXMAN HARIJAN@PETA MP	SANJIB KUMAR BHANJADEO	1562/2025
73	D-CRLA/17342/2025 CRLA/ /	RAMESH BEHERA MP	SK. ZAFARULLA	1563/2025
74	D-CRLA/17342/2025 CRLA/ /	RAMESH BEHERA MP	SK. ZAFARULLA	1564/2025
75	D-WA/23118/2025 WA/ /	RABINDRANATH SWAIN MP	KRUSHNA CHANDRA DASH	2814/2025
76	D-WA/23141/2025 WA/ /	PRATIMA PRADHAN MP	DEEPALI MAHAPATRA	2815/2025
77	D-WA/23141/2025 WA/ /	PRATIMA PRADHAN MP	DEEPALI MAHAPATRA	2816/2025
78	D-WA/23147/2025 WA/ /	TARUN BALLAV MISHRA MP	DEEPALI MAHAPATRA	2817/2025
79	D-WA/23147/2025 WA/ /	TARUN BALLAV MISHRA MP	DEEPALI MAHAPATRA	2818/2025
80	D-WA/23152/2025 WA/ /	PUSPA SHARMA MP	DEEPALI MAHAPATRA	2819/2025
81	D-WA/23152/2025 WA/ /	PUSPA SHARMA MP	DEEPALI MAHAPATRA	2820/2025
82	D-WA/18729/2025 WA/ /	SATYABHAMA DEVI WELFARE TRUST, BIRUPUR MP	BIRUPUR KUMAR MOHAPATRA	2821/2025
83	D-WA/23257/2025 WA/ /	ASHOK KUMAR DASH MP	DEEPALI MAHAPATRA	2822/2025
84	D-WA/23257/2025 WA/ /	ASHOK KUMAR DASH MP	DEEPALI MAHAPATRA	2823/2025
85	D-WA/23261/2025 WA/ /	ANITA HANDA MP	DEEPALI MAHAPATRA	2824/2025
86	D-WA/23261/2025 WA/ /	ANITA HANDA MP	DEEPALI MAHAPATRA	2825/2025
87	D-WA/23264/2025 WA/ /	MAA BHAGABATI SELF HELP GROUP (SHRI) PURI MP	SHRI PURI MOHANTY	2826/2025
88	D-WA/23267/2025 WA/ /	INDIRA DASH MP	DEEPALI MAHAPATRA	2827/2025
89	D-WA/23267/2025	INDIRA DASH	DEEPALI MAHAPATRA	

	WA/ /	MP		2828/2025
90	D-WA/23270/2025	DASARI LINGARAJ DORA	DEEPALI MAHAPATRA	
	WA/ /	MP		2829/2025
91	D-WA/23270/2025	DASARI LINGARAJ DORA	DEEPALI MAHAPATRA	
	WA/ /	MP		2830/2025
92	D-WA/23276/2025	HARIPRIYA BERIHA	DEEPALI MAHAPATRA	
	WA/ /	MP		2831/2025
93	D-WA/23276/2025	HARIPRIYA BERIHA	DEEPALI MAHAPATRA	
	WA/ /	MP		2832/2025
94	D-WA/23157/2025	SUSHILA DASH	SUMITRA MOHANTY	
	WA/ /	MP		2833/2025
95	D-WA/23157/2025	SUSHILA DASH	SUMITRA MOHANTY	
	WA/ /	MP		2834/2025
96	D-WA/23290/2025	AMIT JYOTI RANJAN SWAIN	UPENDRA KUMAR SAMAL	
	WA/ /	MP		2835/2025
97	D-WA/23179/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2836/2025
98	D-WA/23179/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2837/2025
99	D-WA/23179/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2838/2025
100	D-WP(C)/22599/2025	M/S BRIJESH AGRAWAL, BILASPUR	SIDHANT DWIBEDI	
	WP(C)/15710/2025	MP		9584/2025
101	D-WP(C)/22167/2025	HAREKRISHNA SAHOO		
	WP(C)/15331/2025	MP		9585/2025
102	D-WP(C)/21620/2025	SAHISTA PARWEEN	DEVASHIS PANDA	
	WP(C)/15190/2025	MP		9586/2025
103	D-WP(C)/23121/2025	NIRANJAN SHARMA	SIDHARTHA MISHRA	
	WP(C)/15930/2025	MP		9587/2025
104	D-WP(C)/23124/2025	SANGHAMITRA DASH	IPSIT AUROBINDO ACHARYA	
	WP(C)/ /	MP		9588/2025
105	D-WP(C)/17979/2025	ASIT KUMAR PATTANAYAK	BIPLABA P.B. BHALI	
	WP(C)/12129/2025	MP		9589/2025
106	D-WP(C)/23125/2025	BARENDRA KUMAR SAHOO	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		9590/2025
107	D-WP(C)/23126/2025	SASMITA ROUSTRAY	SHIVSANKAR MOHANTY	
	WP(C)/15954/2025	MP		9591/2025
108	D-WP(C)/21974/2025	PRADEEP NAIK	UMAKANT SAHOO	
	WP(C)/15926/2025	MP		9592/2025
109	D-WP(C)/23127/2025	DEEPAK KUMAR NAYAK	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		9593/2025
110	D-WP(C)/23133/2025	SANJIV KUMAR MISHRA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		9594/2025
111	D-WP(C)/13655/2013	GUPTA@GUPTO NAG and OR	M/S.P.V. BALA KRISHNA	
	WP(C)/13655/2013	MP		9595/2025
112	D-WP(C)/23136/2025	HARICHANDAN NAYAK	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		9596/2025
113	D-WP(C)/23137/2025	KABITA SUNDARI MALLICK	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		9597/2025
114	D-WP(C)/23138/2025	SUJIT KUMAR SENAPATI	DIPTI RANJAN MOHAPATRA	
	WP(C)/15949/2025	MP		9598/2025
115	D-WP(C)/23139/2025	BIPRA CHARAN BAGH	SHAKTI DATTA TRIPATHY	
	WP(C)/15966/2025	MP		9599/2025
116	D-WP(C)/23140/2025	GIRI GOBARDHAN FOREST COMMITTEE	ARUNA KUMAR NAYAK	
	WP(C)/ /	MP		9600/2025
117	D-WP(C)/23142/2025	COMMITTEE OF MANAGEMENT OF OSTIASSERVICES COOPERATIVE SOCIETY LTD., CUTTACK		
	WP(C)/ /	MP		9601/2025
118	D-WP(C)/23026/2025	JANAKI BAGH	NIRANJAN LENKA	
	WP(C)/ /	MP		9602/2025
119	D-WP(C)/23143/2025	DHIRESH CH MISHRA	SAROJ KUMAR DASH	
	WP(C)/ /	MP		9603/2025
120	D-WP(C)/23146/2025	SCHOOL MANAGING COMMITTEE OF HANISHCHANDR KUMAR RICHHIA SCHOOL, MAYURBHANJ		
	WP(C)/ /	MP		9604/2025

121	D-WP(C)/23148/2025 WP(C)/ /	LAXMI BEHERA MP	SAROJ KUMAR DASH	9605/2025
122	D-WP(C)/23150/2025 WP(C)/ /	SABITA ROUT MP	PRASANTA KUMAR SATAPATHY	9606/2025
123	D-WP(C)/19922/2024 WP(C)/11320/2024	JANARDAN NAYAK MP	PAMI RATH	9607/2025
124	D-WP(C)/23151/2025 WP(C)/ /	M/S TRUISM INFRATECH PVT LTD., MP	BBSR CHINMAY MOHANTY	9608/2025
125	D-WP(C)/23153/2025 WP(C)/ /	THE JUNIOR ENGINEER TPSODL , MP	BOUDH PRASANTA KUMAR TRIPATHY	9609/2025
126	D-WP(C)/23154/2025 WP(C)/ /	SANTOSH KUMAR MAHABHOI MP	SUSHANTA KUMAR MISHRA	9610/2025
127	D-WP(C)/23155/2025 WP(C)/ /	GOVIND BEHERA MP	KABIR KUMAR JENA	9611/2025
128	D-WP(C)/23156/2025 WP(C)/ /	MANAS RANJAN DEHURY MP	BIKASH MISHRA	9612/2025
129	D-WP(C)/23158/2025 WP(C)/ /	UMESH CHANDRA BEHERA MP	SANTOSH KUMAR DASH	9613/2025
130	D-WP(C)/23161/2025 WP(C)/ /	MANOJ KUMAR SUBUDHI MP	SANTOSH KUMAR DASH	9614/2025
131	D-WP(C)/23162/2025 WP(C)/ /	PRASANNAJIT NAYAK MP	GOPAL PRASAD JENA	9615/2025
132	D-WP(C)/23163/2025 WP(C)/ /	SOMANATH KAR MP	GOKULANANDA SAHU	9616/2025
133	D-WP(C)/13467/2025 WP(C)/9643/2025	KHIROD PRASAD ROUT MP	BUDHADEV ROUTRAY	9617/2025
134	D-WP(C)/23336/2024 WP(C)/13626/2024	ANANTA KUMAR MOHAPATRA MP	MANMAYA KUMAR DASH	9618/2025
135	D-WP(C)/23167/2025 WP(C)/ /	BIPINI KUMAR NAYAK MP	HRUDANANDA MOHAPATRA	9619/2025
136	D-WP(C)/23169/2025 WP(C)/ /	RAJESH MOHANTY MP	BALADEV PANDA	9620/2025
137	D-WP(C)/23170/2025 WP(C)/ /	RAMAKRUSHNA SAMANTARA MP	SANTOSH KUMAR DASH	9621/2025
138	D-WP(C)/23173/2025 WP(C)/ /	HARINARAYAN NANDA MP	DILLIP KUMAR MOHAPATRA	9622/2025
139	D-WP(C)/23175/2025 WP(C)/ /	NRUSINGHA CHARAN SAHOO MP	PRASANNA KUMAR MISHRA	9623/2025
140	D-WP(C)/21633/2025 WP(C)/15078/2025	MOHENDRA KUMAR BEHERA MP	BANSHIDHAR SATAPATHY	9624/2025
141	D-WP(C)/23183/2025 WP(C)/ /	SAMIR KUMAR BEHERA MP	JYOTIRMAY GUPTA	9625/2025
142	D-WP(C)/23186/2025 WP(C)/ /	JUDHISTHIR BADATYA MP	DILLIP KUMAR MOHAPATRA	9626/2025
143	D-WP(C)/23189/2025 WP(C)/ /	RABI ROUT MP	NETANANDA BISWAL	9627/2025
144	D-WP(C)/23168/2025 WP(C)/ /	M/S ORITECH MP	KANANBALA ROY CHOUDHURY	9628/2025
145	D-WP(C)/23197/2025 WP(C)/ /	DAMODAR PRADHAN MP	DURGESH NARAYAN RATH	9629/2025
146	D-WP(C)/23196/2025 WP(C)/ /	DHANESWAR JENA MP	BIJAYA KUMAR BEHERA 1	9630/2025
147	D-WP(C)/23199/2025 WP(C)/ /	DILLIP KUMAR GUPTA MP	DURGESH NARAYAN RATH	9631/2025
148	D-WP(C)/23200/2025 WP(C)/ /	PRAKASH CHANDRA MUDULI MP	BIJAYA KUMAR BEHERA 1	9632/2025
149	D-WP(C)/23202/2025 WP(C)/ /	KABIRAJ SWAIN MP	PRAKASH KUMAR MISHRA	9633/2025
150	D-WP(C)/23204/2025 WP(C)/ /	RASHIKA BHOI MP	DURGESH NARAYAN RATH	9634/2025
151	D-WP(C)/23209/2025 WP(C)/ /	UDIT KUMAR BHOI MP	DURGESH NARAYAN RATH	9635/2025
152	D-WP(C)/23210/2025	SAROJ TIRKEY	PRAVAT KUMAR NAYAK	

	WP(C)/ /	MP		9636/2025
153	D-WP(C)/23213/2025	DOLLEY ROUT	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		9637/2025
154	D-WP(C)/23221/2025	MENAKA ROUT	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		9638/2025
155	D-WP(C)/23223/2025	ITISHRI MOHANTY	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		9639/2025
156	D-WP(C)/23224/2025	PRASANNA KUMAR PRUSTY	SANTOSH KUMAR DASH	
	WP(C)/ /	MP		9640/2025
157	D-WP(C)/23227/2025	RANJITA PARIDA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		9641/2025
158	D-WP(C)/23231/2025	LIPIKA NAYAK	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		9642/2025
159	D-WP(C)/23234/2025	BIDULATA SAHU	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		9643/2025
160	D-WP(C)/23237/2025	HARAPRIYA LENKA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		9644/2025
161	D-WP(C)/23235/2025	AJIT KUMAR RATH	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		9645/2025
162	D-WP(C)/23177/2025	M/S ANANTA AUTOMOBILES PVT LTD	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		9646/2025
163	D-WP(C)/23236/2025	M/S EASTERN METAL AND FERRO ALLOYS	SAGDIHARPRASADHUR, JAJPUR	
	WP(C)/ /	MP		9647/2025
164	D-WP(C)/23239/2025	CHINMAYEE SINGH	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		9648/2025
165	D-WP(C)/23241/2025	RABINDRA KUMAR SWAIN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9649/2025
166	D-WP(C)/23240/2025	MANOJ KUMAR MOHANTY	NIRANJAN LENKA	
	WP(C)/ /	MP		9650/2025
167	D-WP(C)/23242/2025	SITANJALI SAMAL	AMIT PATTNAIK	
	WP(C)/ /	MP		9651/2025
168	D-WP(C)/23246/2025	SANTOSH KUMAR PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9652/2025
169	D-WP(C)/23245/2025	SUBRATA KUMAR MOHANTY	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		9653/2025
170	D-WP(C)/23250/2025	MOHAN BARAD	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		9654/2025
171	D-WP(C)/23191/2025	VYSYARAJU VARALAKSHMI	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		9655/2025
172	D-WP(C)/23252/2025	GURUBARI MAHANANDIA	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		9656/2025
173	D-WP(C)/23253/2025	SUDARSHAN NANDY	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		9657/2025
174	D-WP(C)/23256/2025	PRAMOD KUMAR MOHANTY	AMIT PRASAD BOSE	
	WP(C)/ /	MP		9658/2025
175	D-WP(C)/23258/2025	KALPATARU DASH	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		9659/2025
176	D-WP(C)/23259/2025	MANOJ KUMAR DHAL @ DHALA	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		9660/2025
177	D-WP(C)/23262/2025	JANARDAN DEBNATH	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		9661/2025
178	D-WP(C)/23265/2025	LALU KADAMBALA	SIDHARTHA SANKAR RAY (2)	
	WP(C)/ /	MP		9662/2025
179	D-WP(C)/23266/2025	PRIYA RANJAN DAS	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		9663/2025
180	D-WP(C)/23268/2025	ASHIS KUMAR BRALIKA	SIDHARTHA SANKAR RAY (2)	
	WP(C)/ /	MP		9664/2025
181	D-WP(C)/23269/2025	MINARANI DAS	PRINCE PATNAIK	
	WP(C)/ /	MP		9665/2025
182	D-WP(C)/23271/2025	AJAY KUMAR KANDI	RAGHUNATH DAS MOHAPATRA	
	WP(C)/ /	MP		9666/2025
183	D-WP(C)/23274/2025	BINOD PRASAD SAHA	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		9667/2025

184	D-WP(C)/23278/2025 WP(C)/ /	MISSION SHAKTI, MAHILA MAHASANGH, MP	SHIVSANKAR MOHANTY	9668/2025
185	D-WP(C)/23279/2025 WP(C)/ /	AMULYA MOHARANA MP	BIBHU PRASAD DAS	9669/2025
186	D-WP(C)/23280/2025 WP(C)/ /	JAMBESWAR PRADHAN MP	SANTOSH KUMAR DASH	9670/2025
187	D-WP(C)/23284/2025 WP(C)/ /	KARTIKA BEHERA MP	RABI NARAYAN MOHANTY	9671/2025
188	D-WP(C)/23292/2025 WP(C)/ /	ACHYUTA NANDA DASH MP	HIMANSHU BHUSAN DASH	9672/2025
189	D-WP(C)/23293/2025 WP(C)/ /	KAMALA KANTA SAHU MP	AMIT KUMAR NATH	9673/2025
190	D-WP(C)/23297/2025 WP(C)/ /	PARAMESWAR MOHANTY MP	SHIVSANKAR MOHANTY	9674/2025
191	D-WP(C)/23299/2025 WP(C)/ /	PRAFULLA MOHANTY MP	NIRANJAN BISWAL	9675/2025
192	D-WP(C)/23302/2025 WP(C)/ /	JAYAKRUSHNA BARIK MP	SUBHADUTTA ROUTRAY	9676/2025
193	D-WP(C)/23307/2025 WP(C)/ /	SUBHASINI MANDAL MP	ASHOK KUMAR SAHOO	9677/2025
194	D-WP(C)/23308/2025 WP(C)/ /	MANORAMA SAHOO MP	DILLIP KUMAR RAY	9678/2025